

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2221/2001
MA 2008/2001

New Delhi, this the 12th day of September, 2001

Hon'ble Shri Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Ms. Manju
D/o Shri K.L.Mehndiratta
R/o 139/8, Model Town
Gurgaon 122 001.

...Applicant~

(By Advocate Shri Susheel Kumar Sharma
through proxy counsel Shri Gyaneshwar)

V E R S U S

1. The Secretary
Ministry of Agriculture
Krishi Bhawan
New Delhi.
2. The Executive Director
National Oilseeds and Vegetable Oils
Development Board
(Minstry of Agriculture, Govt. of India)
86, Sector 18, Institutional Area
Gurgaon - 122 015.
3. Finance & Accounts Officer
National Oilseeds and Vegetable Oils
Development Board
(Ministry of Agriculture, Govt. of India)
86, Sector-18, Institutional Area
Gurgaon - 122 015.

...Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Shri Gyaneshwar, learned proxy counsel has drawn our attention to MA 2008/2001. In this MA, the applicant has sought withdrawal of OA.

2221/2001 Noting the above, MA is allowed and OA is disposed of as withdrawn. No costs.

Govindan S. Tampi
Member (A)

/vikas//

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)